GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA STARRED QUESTION NO.53 TO BE ANSWERED ON 09.12.2022

ANGANWADI CENTRES IN TAMIL NADU

*53. SHRI VELUSAMY P:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is true that nearly 49,599 Anganwadi Centres are running with only two staff members and 4,900 mini Anganwadi Centres with one worker in the State of Tamil Nadu;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of Anganwadi Centres which have been taken up for upgradation from amongst these Centres;
- (d) whether the Government has any plan to increase the upgradation amount and the salary of Anganwadi workers; and
- (e) if so, the details thereof?

ANSWER

MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) A Statement is laid on the table of the House.

Statement Referred to in Reply to Part (a) to (e) of Lok Sabha Starred Question No.53 to be Answered on 09.12.2022 asked by Shri Velusamy P. regarding "Anganwadi Centres in Tamil Nadu"

- (a) & (b) As informed by the State Government of Tamil Nadu, out of total 54,439 Anganwadi Centres (AWCs), 49,499 AWCs are functioning as main-AWCs and 4,940 are functioning as mini-AWCs. Under the Scheme, there is a provision of one Anganwadi Worker (AWW) and one Anganwadi Helper (AWH) for Main-AWC and only one Anganwadi Worker for Mini AWC.
- (c) to (e) Under the revised Scheme, there is provision of up-gradation of 2 lakh Govt. owned AWC into Saksham Anganwadis @ 40,000 AWCs per year. These AWCs are to be strengthened and upgraded across the country for improving nutrition delivery and early childhood care services by stimulating the creative, social, emotional, cognitive and intellectual development of children under 6 years of age in convergence with education development programmes. The cost norm is @ Rs.1.00 lakh per Govt. owned AWC. A total of 800 Anganwadi Centres have been approved for up-gradation as Saksham Anganwadis in the State of Tamil Nadu during current financial year.

Under the Scheme, AWWs and AWHs are paid monthly honorarium as decided by Government of India from time to time, which is uniform in all States/UTs. Presently, AWWs at main-AWCs are paid an honorarium of ₹4,500/- per month; AWWs at mini-AWCs ₹3,500/- per month and AWHs are paid ₹2,250/- per month at the prescribed cost sharing ratio between the Centre and State/ UT. Also, performance linked incentive of ₹500/- per month is paid to AWW and ₹250/- per month is paid to AWH.

In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources. Presently, there is no provision under consideration for enhancement of honorarium.
